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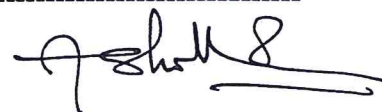

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

| | | |
|------------------------|---|---------------------------------|
| APPLICATION NUMBER | : | |
| PETITION NUMBER | : | CP/49/(IB)/2018 |
| NAME OF THE TRANSFEROR | : | QUANTUM COAL ENERGY PVT LTD |
| NAME OF THE TRANSFEREE | : | DANALAKSHMI PAPER MILLS PVT LTD |

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|------------------------|-------------------|-------------|-----------|
| REPRESENTATION BY WHOM | | | |

| | | | |
|----|------------------------------------|------------------------|---|
| 1. | R. VIDHYASHANKAR R. ASHOK KUMAR | Counsel for Respondent |  |
| 2) | Ashwin Shanbhag | Counsel for petitioner |  |

ORDER

Shri Ashwin Shanbhag, counsel for petitioner present. Shri R Vidhyashankar caused appearance on behalf of the respondent and filed vakalat. He prayed time for filing counter. Counsel for petitioner is directed to rectify the defects pointed out in the CP. Time is enlarged at request. Put up on 07.02.2018.

sd/-

(S VIJAYARAGHAVAN)
Member(Technical)

-sd/-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)